

Sugarcane Production

3541. SHRI C.P. MUDALAGIRIYAPPA:
Will the Minister of AGRICULTURE be pleased to state:

(a) the per hectare yield of Sugarcane in Uttar Pradesh, Bihar, Karnataka, Tamil Nadu and Andhra Pradesh;

(b) whether the Sugarcane yield is very low in Bihar and Uttar Pradesh; and

(c) if so, the efforts made by the Government to increase the yield in U.P. and Bihar?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). The yield per hectare of Sugarcane in the required State during 1990-91 was as under:

<i>State</i>	<i>Per Hectare yield (in kgs)</i>
Uttar Pradesh	55795
Bihar	52490
Karnataka	75713
Tamil Nadu	102972
Andhra Pradesh	69870

The yield of sugarcane is low in Bihar and Uttar Pradesh as compared to some States.

(c) In order to achieve higher productivity of sugarcane in major growing States including Uttar Pradesh and Bihar, the strategy includes production and distribution of quality seeds, increasing irrigation facilities, judicious use of fertilizer, better management of rations, plant protector.

measures, participation of sugarcane factories in developmental activities etc. and effective price and market support.

Mahananda Basin Flood Control Plan

3542.; SHRI SYED SHAHABUDDIN:
Will the Minister of WATER RESOURCES be pleased to state:

(a) the present status of the Mahananda Basin Flood Control Plan and the schemes formulated under the plan;

(b) the area and population of the Mahananda Basin;

(c) the number and the total length of its tributaries; and

(d) the state allocations for the execution of the Plan during 1991-92, Scheme-wise?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) An amount of Rs. 17.73 crores has been spent for flood management schemes in Bihar. The estimated cost of the works under the Plan is Rs. 225 crores.

(b) The area and population of the Mahananda Basin is about 17,440 Square Kilometers and 1,17,00,000 respectively.

(c) It has 15 major tributaries with total length of about 1185 kilometers.

(d) No allocations have been made for major schemes for the year 1991-92.

Scrapping of Anti-India Amendments in the U.S. Congress

3543. SHRI GEORGE FERNANDES:
Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware

of recent reports regarding a decision in the U.S. Congress to scrap all the anti-India amendments; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMADHAVSINH SOLANKI):

(a) Yes, Sir. The House Senate conference Committee of the U.S. Congress did not accept the extension of the Pressler Amendment to India, and deleted several amendments relating to alleged human rights violations in India.

(b) Government welcome this development.

Consequences of UN Sanctions

3544. SHRI GEORGE FERNANDES: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are of the view that UN should in future consider unintended adverse consequences of sanctions before imposing them on Iraq;

(b) if so, whether India has conveyed these views to UN; and

(c) if so, the reaction of the other member countries thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMADHAVSINH SOLANKI):

(a) The Government is of the view that in the present era of global economic interdependence, the Unintended consequences of imposing Sanctions on other countries, should be considered at the time of imposing Sanctions against any country and that a mechanism should be devised for automatic commencement of action to compensate these other countries

under Article 50 of the UN Charter, if sanctions are imposed.

(b) Yes, Sir. In his address to the UNGA, the External Affairs Minister had also conveyed this point of view.

(c) A number of countries have a similar point of view. The UN Secretary General has also referred to this issue in his report.

Damage Caused to Premises of Indian Mission in Kuwait

3545. SHRI E. AHAMED: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any damage caused to the premises of the Indian Mission in Kuwait during the gulf war; and

(b) if so, the details thereof and the steps taken by the Government in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRIMADHAVSINH SOLANKI):

(a) and (b) There was no damage caused to the premises of the Indian Chancery or Embassy Residence in Kuwait during the Gulf war. However, the new Embassy building under construction suffered some damage to internal and external finishes, fittings and fixtures. The Government is in the process of arranging for the necessary repairs, expenditure on which will be submitted for compensation by the United Nations Compensation Commission.

[*Translation*]

Floriculture

3546. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is a great scope to